

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 1
(IB)-210(PB)/2020

IN THE MATTER OF:

Vasundhara Saklaspur Harish & Ors. Applicant/petitioner
Vs.
Celebration City Projects Pvt. Ltd. Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 15.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

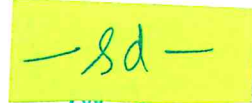
SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Somya Jaitly, Advocate.
For the Respondent : Mr. Lokender Singh, Advocate.

ORDER

List the matter on 27.01.2020 as the connected matters are posted for hearing on that date.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

15.01.2020
Aarti Makker